COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 144 of 2015 &
IA No. 223 of 2015

Dated: 16th May, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s Bhilangana Hydro Power Ltd. …Appellant(s)

Versus

Uttrakhand Electricity Regulatory Commission & Anr. …Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Nimesh Kumar Jha

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. D.V. Raghu Vamsy for R-1

Mr. Sarul Jain for R-2

ORDER

It is submitted that pleadings are complete.

List the matter for hearing on ***03.08.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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